

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4933
ANSWERED ON:07.05.2012
RESERVATION FOR EX-SERVICEMEN
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognizance of the fact that a large number of vacancies reserved for Ex-servicemen are shown as non-utilised and merged in general pool;
- (b) if so, the details thereof during the last three years;
- (c) the steps being taken by the Government to ensure that the vacancies reserved for Ex-servicemen are carried forward till these are filled up;
- (d) whether the Government has issued any instructions to the concerned Departments of the Union Government and State Governments in this regard; and
- (e) if so, the details thereof and the reaction of the Departments/State Governments thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) to (e): The Central/State Government provides for the following reservation for Ex-Servicemen in the civil jobs:-

(i) Group 'C' Group 'D'

(a) Central Ministries/ 10% 20%
Departments

(b) PSUs/Nationalized Banks 14.5% 24.5%

(ii) 10% posts of Assistant Commandants in paramilitary forces and 100% posts are reserved for ESM in Defence Security Corps.

(iii) Most State Governments also provide reservations to ESM in State Government jobs.

Government orders already exist to carry forward unfilled vacancies for Ex-Servicemen to the next year.

The reservation policy for Ex-servicemen is implemented by the concerned Government/Departments, Public Sector Undertakings and Banks. It is the responsibility of the concerned organization to implement the same. Since applying for Government jobs by Ex-Servicemen is voluntary, data in this regard is not maintained.